

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 310**  
**IB-25/ND/2023**  
**New IA-1684/2024**

**IN THE MATTER OF:**  
**HDFC Bank Ltd.**

... **Applicant/Petitioner**

**Versus**

**Madhuvan Tieup Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 18.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Ms. Shweta Saini, Adv.

**For the Respondent** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 5 pm, let the petition be listed for hearing on 19.04.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**